CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI

CP102/99 in OA 1838/96

New Delhi this the 13th day of December, 1999.

(3)

Hon'ble Shri S.R. Adige, Vice Chairman(A) Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri M.C.Joshi and others

.. Applicants

(By Advocate Sh.B.S. Mainee)

Versus

- 1.Sh.K.J.Alphons,
 Secretary,
 Ministry of Urban Development and
 Employment, Nirman Bhawan, New Delhi.
- 2.Shri B.S.Duggal,
 Director General of Works,
 C.P.W.D. Nirman Bhawan, New Delhi.
- 3. Shri V.K. Sharma,
 Executive Engineer(Electrical),
 Mech. & Workshop Division, CPWD,
 Govt.of India, East Block-IV,
 Level-IV, R.K. Puram, New Delhi.
- 4.Shri J.N.Ram,
 Executive Engineer(Elect.),
 Smt.Sucheta Kriplani Hospital,
 Electrical Division, CPWD, New Delhi.
- 5.Sh.Subhash Kukraja, Elecutive Engineer(Electrical), Elect.Construction Division No.IV, CPWD, Pushpa Bhawan, New Delhi.
- 6.Sh.A.K.Mittal,
 Executive Engineer(Elect.),
 Elect.Division No.VI,CPWD,
 Parliament Works Elect.Divn.No.II,
 CPWD, Vidyut Bhawan, New Delhi.
- 7.Sh.C.K.Verma,
 Executive Engineer(Electrical),
 Elect.Division No.XII, C.P.W.D.
 Baba Kharak Singh Marg, New Delhi.

. Respondents

(By Advocate Shri S.M.Arif)

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ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)
Heard both sides.

2. Shri Arif's contention is that against the Tribunal's order dated 11.9.98 in OA 1838/96 as clarified by order dated 11.12.1998 an appeal had been filed before the Delhi High Court as a result of which the Tribunal's order has not been

implemented, but that cannot be adequate justification for failure to implement the aforesaid order, in the absence of any stay order by the Delhi High Court.

- 3. Shri V.K.Sharma, Executive Engineer(Electrical), CPWD who is present in the Court is called upon to ensure that the aforesaid orders are complied with in full by 31.1.2000 positively, failing which we shall be compelled to proceed against respondents under Contempt of Courts Act in accordance with law.
- 4. CP 102/99 is disposed of as above. Notice issued to the respondents are discharged.

(Smt.Lakshmi Swaminathan)
Member (J)

(S.R. Adige)
Vice Chairman(A)

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